

to do this work. If a lady is the incharge for this, the problems of women could be understood better. We have prepared a scheme for a women's Development Corporation in every State for which 49% shall be the share of the Central Government and 51% the share of the State Government. We want that grass root women should be associated with the decision making process and there should be no discrimination against them.

[English]

I do not want to treat women as women, but I want to treat women as a human being.

[Translation]

Till we treat women as human beings, nothing could be done for them. If we treat her as a human being and not as an objects of pity, then there is nothings to be pitted. This is a basic right of all women. If anybody denies here rights, then she is ready to snatch or grab them.

Sir, I am grateful to all of you, for giving me a chance to speak. My effort is that I should complete the speech within ten minutes according to the commitment, but youth sports, adult education etc. among women are lengthy issues. I have tried to cover all these issues.

[English]

Let us try our best to do something for the country, for the youth, for the women and for the sportsmen.

[Translation]

At the end, I would like to say one thing, that if the desire to do something exists in the heart.

[English]

If there is a will, there is a way.

[Translation]

The promises made would have to be kept. This is the month of RamJan. I shall conclude with a couplet:-

"Khudi Ko Karbuland itan ki har Tadbeer se Pahle khuda bande se yeh pooche, Bata Teri Raza kya hai,"

[English]

MR. CHAIRMAN: I would like to add to the congratulation for the excellent intervention that the Minister has made.

[English]

MR. CHAIRMAN: The House will now take up the Private Members' Business. Shri P.P. Kaliaperumal to move the motion.

15.44 hrs.

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

#### Eighth Report

[English]

SHRI P.P. KALIAPPERUMAL (Cuddalore); Sir, I beg to move:

"That this House do agree with the Eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 1st April, 1992."

MR. CHAIRMAN: The question is:

"That this House do agree with the Eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 1st April, 1992."

The motion was adopted.